

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.02.2019 (WEDNESDAY)

Court - III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.122 of 2019	Sanjay Kapoor Vs. TDI Infrastructure Ltd.	Rahul Rathore	
2.	Comp. App. (AT) (Ins) No.123 of 2019	Shashi Mohan Garg. Vs. International Asset Reconstruction Company Pvt Ltd & Anr.	Ankur Goel	
3.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd.	Vipul Ganda	
4.	Comp. App. (AT) (Ins) No.125 of 2019	Bank of India Vs. Indu Projects Ltd.	Ashish Rana	
5.	Comp. App. (AT) (Ins) No.126 of 2019	Srei Infrastructure Finance Ltd. Vs. IDBI Bank Ltd. & Anr.	Diwakar Maheshwari	
6.	Comp. App. (AT) No.31 of 2019	Brij Nadan Industries Pvt Ltd & Ors. Vs. Abhimanyu Singh & Ors.	Iswar Mohapatra	

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